

Entitlement of foodgrains to BPL/APL category

2142. SHRI BALAVANT ALIAS BAL APTE:

SHRI ANIL MADHAV DAVE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the amount of foodgrains required to meet the total demand of BPL and APL cardholders in the country, assuming 100 per cent off-take;

(b) the actual off-take of foodgrains in the last three financial years by APL and BPL consumers; and

(c) the basis for fixing the entitlement at 35 kg. per month?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Estimated annual requirement of food grains for accepted number of BPL (including AAY) and APL families under TPDS for the year 2010-11 is about 47 million tons at the existing level of allocation.

(b) The details of offtake of foodgrains (rice and wheat) by the States/ Union Territories for BPL (including AAY) and APL families under Targeted Public Distribution System (TPDS) during the last three years are as below:

(in lakh tons)

| Year | BPL (including AAY) | APL |
|-----------|------------------------|--------|
| 2007-2008 | 245.68 | 87.22 |
| 2008-2009 | 251.80 | 94.20 |
| 2009-2010 | 263.40 | 160.63 |

(c) Taking into consideration the availability of foodgrain stocks with the Government and the cereal requirement of the households, the per family entitlement of foodgrains under TPDS was fixed at 35kg per month from April, 2002.

Improvement in rationing system

†2143. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi